

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following case today i.e. on 6th October, 2026 at 12:00 Noon in Court No. 111 (Cent. Building).

FOR ADMISSION

1. CWJC/15196/2026 2 MD. SABIR ANJANI PARASHAR GOVERNMENT ADVOCATE (19)
OTHER MISC. MATTER VS THE STATE OF BIHAR AND ORS
IA-1/2026 ()
MISC

Patna High Court
Dated, 6th October, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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